

National Company Law Tribunal  
Allahabad Bench  
Allahabad

CP No. 77/241-242/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2016.

NAME OF THE COMPANY: Sh. Gurpal Singh

Vs.

M/s Simbhaoli Sugars Ltd.

SECTION OF THE COMPANIES ACT: u/s 241/242 of Companies Act, 2013.

Sl. No.	Name	Designation	Representation	Signature
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|----|---------|----------------------------|------------|---------|
| 1. | Harshil | Order dated 22.12.2016     | Petitioner | Harshil |
| 2. |         | CP No. 77/241-242/ALD/2016 |            |         |
- Sh. Gurpal Singh Vs. M/s Simbhaoli Sugars Ltd.

The Learned Counsel for Company petitioner and the respondent Company submitted that the negotiations for settlement are going on positive lines and requested for another date to materialise the settlement. List for regarding settlement on 25.01.2017. Interim orders will continue.

List on 25.01.2017.

  
SH.V.S.R. AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.12.2016